

have to wait till the result of the first drilling, and also perhaps of the second drilling, is obtained

श्री भवतः दर्शन : माननीय मंत्री जी ने मेरे उस प्रश्न का उत्तर नहीं दिया कि इसमें कितना समय लगने की आशा की जा रही है ?

श्री. के. डे. मलविया : इस समय जो बहा ड्रिलिंग ही रहा है उसकी रफ्तार धीमी है क्योंकि हमें बहुत सख्त चट्टानों का मुकाबला करना पड़ रहा है। आम तौर पर ४० या ५० फीट ड्रिलिंग ऐसी जगहों पर हो जाया करता है लेकिन यहाँ चट्टानें बहुत सख्त हैं इसलिए रफ्तार बहुत कम है। अगर हमका नीचे मुलायम तह मिल जाती है तो जल्दी काम हो जायेगा वरना पाच छ महीने लग सकत हैं।

Shri Ranga: May we have the assurance that the hon Minister feels confident that all the money that they would need for drilling operations would be sanctioned by the Planning Commission?

Shri K. D. Malaviya: Yes, So far as oil exploration is concerned, we are finding no difficulty from the Planning Commission or the Finance Ministry

Multipurpose Courses

*1087 **Shri M. R. Krishna:** Will the Minister of Education and Scientific Research be pleased to state

(a) the names of the States where centres of Guide and Counselling for Multipurpose Courses have been started,

(b) whether Government is fully or partly financing such Centres, and

(c) the number of States where Multipurpose Schools are functioning without Guide and Counselling Centres?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) UP

only, however, information from West Bengal and Madhya Pradesh is still awaited

(b) Subject to their inclusion in the approved educational development plan of a State the centres are assisted by Government of India at the rate of 50 per cent of the total cost

(c) 10, except West Bengal and Madhya Pradesh which have yet to reply

Shri M. R. Krishna: Is it a fact that the courses introduced in the multipurpose schools do not help students who are not academically-minded, all of whom will certainly not go for University education?

Dr. K. L. Shrimali: I have not been able to follow the question. Is the hon Member referring to the Central Educational Guidance Bureau?

Shri M. R. Krishna: Yes

Dr. K. L. Shrimali: That is a pilot scheme which the Ministry has set up recently. It has started field surveys and is working in a selected number of educational institutions

Shri M. R. Krishna: Is it a fact that the Government of Andhra Pradesh has asked for some assistance for setting up such a centre in Andhra Pradesh?

Shri Ranga: And what is the response?

Dr. K. L. Shrimali: I do not have any information about individual States. But there will be no difficulty as far as assistance is concerned because we are ourselves keen to start these centres

Dr. K. B. Menon: May I know whether Government will expedite implementation of this pilot scheme in those States where educated unemployment is more acute?

Dr. K. L. Shrimali: This is slightly different. The main purpose of these centres is to give educational and vocational guidance to students. The problem of unemployment is a wider

problem related to various economic factors in society

Shri Hem Barua: Has Government so far attained its target of converting 178 schools into multi-purpose schools with 277 diversified courses?

Dr. K L. Shrimali: As far as I am aware, there has been no change. We are sticking to the plan target.

Shri B S Murthy: May I know whether there is any bar on students who undergo education here entering a college?

Dr. K L. Shrimali: No, the question of ban does not arise. This is a question which relates to the centres which give educational guidance and counselling to students. The students come to the centres for seeking advice and guidance as to what type of course they should take either a University course or other types of trades and vocations. The question of ban does not arise.

Shri M. R. Krishna: Is it a fact that since the Andhra Government insists that more period should be devoted to technical education in multi-purpose schools whereas the Central Government wants that more time should be devoted to academic studies, the grant asked by the Andhra Government has not been considered for sanction?

Dr. K L. Shrimali: I submit that this question has no relationship with the original question.

Shri Damani: May I know whether the Rajasthan Government is working on this scheme? If so, how many centres are there in Rajasthan?

Dr. K L. Shrimali: I have already given the information in answer to the main question.

British Officers in Army

*1088 **Shri S. C. Samanta:** Will the Minister of Defence be pleased to state

(a) the number of British Officers at present serving in the Indian Army,

(b) whether they have been retained as being specialists working as advisers, and

(c) the number of British Officers whose services in the Army have been dispensed with since 1947 for the sake of Indianisation of India's Armed Forces?

The Deputy Minister of Defence (Sardar Majithia): (a) No British Officer is at present serving in the Indian Army.

(b) Does not arise.

(c) Complete information is not available with regard to British officers who were serving with the Indian Army during the period 15th August 1947 to 31st December 1947. After 1st January 1948 the services of 425 British officers have been terminated to achieve complete Indianisation.

Shri S. C. Samanta: May I know whether during the current year there is any proposal for Indianisation of any posts in any department?

Mr. Speaker: What is 'Indianisation'? He says that there is no Britisher in the Army today.

Shri S. C. Samanta: I am asking about departments, in the Army.

Mr. Speaker: The question relates to the Army.

Shri Yajnik: Are there any British officers in the ordnance factories or other factories or institutions that are run by the Defence Ministry?

Sardar Majithia: I require notice. The original question pertains to the Army.

Shri S. C. Samanta: May I know if any complaint has been received by the Ministry about retaining officers not in the Army but in other departments of the Defence Ministry? If so what action has been taken?

Mr. Speaker: The hon. Minister has just now said that he requires notice. This question is only with respect to the Army, not even about ordnance factories. For that he may put a separate question.

Shri Supakar: Is ordnance outside the Army?